

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**DIRECT CASH TRANSFER IN PLACE OF SUBSIDIZED FOODGRAINS .**

1136

Dr. K.P. Ramalingam

Will the Minister of COALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

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(a) whether Government planned to introduce direct cash transfers to beneficiaries of the Public Distribution System in place of subsidized foodgrains;

(b) if so, whether Government would consider evolving a monitoring mechanism in case of such cash transfers; and

(c) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c): A draft scheme has been prepared to test the feasibility of cash transfer of food subsidy under Targeted Public Distribution System (TPDS) to Below Poverty Line (BPL)/Antyodaya Anna Yojana (AAY) families and is under consideration of the Government.

As a part of the monitoring mechanism, State Governments concerned will take various measures such as elimination of bogus ration cards and preparation of data base of BPL/AAY families, etc.